

PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Promotions to senior levels in Government are made strictly in accordance with the provision made in the recruitment rules. Merit as reflected in confidential reports is an important factor in deciding eligibility for promotion to senior levels in Government.

(b) and (c). As all appointments at the level of Joint Secretary and above in any of the Departments are made only after a rigorous screening, the question of any officer who has had adverse/poor entries in his character rolls during the last 5 years, being cleared for appointment to the level of Joint Secretary, should not normally arise. If any specific instance is brought to the notice of Government where an officer with a poor record has been cleared for appointment to a senior level, this will be looked into.

Reserved Posts for SC/ST in I.T.D.C.

6758. SHRI LAL DUHOMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any posts reserved for Scheduled Caste and Scheduled Tribe in I. T. D. C. have remained vacant under category 'A' and 'B';

(b) if so, the details of such posts, the pay scale of and designations; and

(c) whether reserved quotas have been dereserved for General candidates under category 'A' and 'B' ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). Information is given in the attached statement.

Statement

Reserved posts indicating designation, scale of pay of posts, vacancies dereserved/ carried forward during 1984

Sl. No.	Designation	Scale of pay	Reserved for	
			SC	ST
1		2	3	4
Direct Recruitment Posts (Part-I)				
Group 'A'				
1.	Chief Internal Auditor	1800—2250	1	—
2.	Dy General Manager (Personnel)	1500—2000	1	—
3.	Manager (Security)	1100—1600	1	1
4.	Dy Manager (Hotel Operation)	1100—1600	3	2
5.	Sous Chef	1100—1600	1	—
6.	Asstt. Manager (Personnel)	700—1300	—	1
7.	Asstt. Manager (Accounts)	700—1300	1	2
Group 'B'				
	Nil	—	—	—
Total			8	6

1	2	3	4
Promotion Posts (Pars-II)			
Group 'A'			
1. Sr. Manager (Engg.)	1300—1700	1	—
Group 'A'			
1. Sr. Personal Assistant	650—1040	2	1
2. Personal Assistant	550—900	—	3
	Total	3	4

While no post in Group 'A' has been dereserved during 1984, 5 posts in Group 'B' have been dereserved for general candidates during this period. These vacancies have, however, been carried forward.

Construction of a Stadium at Angul in Orissa

6759. DR. KRUPASINDHU BHOI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government of Orissa have submitted a proposal for construction of a stadium at Angul;

(b) if so, the details thereof; and

(c) the reaction of Government thereto and when the construction work is likely to begin ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c). A proposal for constructing a stadium at Angul involving an outlay of Rs. 20.63 lakhs was received from the Government of Orissa in November, 1984. A grant of Rs. 1 lakh was sanctioned for the stadium in accordance with the then approved pattern of financial assistance, and first instalment of Rs. 50,000 was released in March, 1985.

Cultural Festivals in Orissa

6760. DR. KRUPASINDHU BHOI : Will the Minister of CULTURE be pleased to state :

(a) whether Government of Orissa have submitted a proposal for organising the cultural festivals at district headquarters in Orissa;

(b) if so, the details thereof; and

(c) the reaction of Government thereto and the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) and (c). Do not arise.

Role of Army in Maintaining Law and Order

6761. DR. KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the army has been playing a great role in maintaining law and order in the country;

(b) if so, whether the desirability of minimising the role of army in maintaining law and order has been considered;

(c) if so, the steps proposed to be taken in this direction; and

(d) the time by which a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). Maintenance of law and order is the